

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 302GT/2020

Subject: Petition for truing up of annual fixed charges for the 2014-19 tariff period in respect of the Feroze Gandhi Unchahar Thermal Power Station Stage-1 (420 MW).

Petition No. 431/GT/2020

Subject: Petition for determination of tariff for the 2019-24 tariff period in respect of the Feroze Gandhi Unchahar Thermal Power Station Stage-1 (420 MW).

Petitioner: NTPC Ltd.

Respondents: Uttar Pradesh Power Corporation Limited and 10 others

Date of Hearing: **25.1.2022**

Coram: Shri I.S Jha , Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties present: Shri Anand K. Ganesan, Advocate, NTPC
Ms. Swapna Seshadri, Advocate, NTPC
Ms. Ritu Apurva, Advocate, NTPC
Shri Jai Dhanani, Advocate, NTPC
Shri Mansoor Ali Shoket, Advocate, TPDDL
Shri Nitin Kala, Advocate, TPDDL
Shri Kunal Singh, Advocate, TPDDL
Ms. Shefali Sobti, TPDDL
Shri R.B. Sharma, Advocate, BRPL
Ms. Megha Bajpeyi, BRPL

Record of Proceedings

Case was called out for virtual hearing.

2. At the outset, the learned counsel for the Respondent BRPL, sought time to file reply in the matter and prayed for adjournment of the hearing. The Commission accepted the request and adjourned the hearing of the petitions.

3. The Respondent BRPL is directed to file its reply by 13.2.2022, after serving copy to the Petitioner, who may file its rejoinder, if any, by 21.2.2022. Pleadings shall be completed by the parties within the due dates mentioned and no extension of time shall be granted.



4. The Petition shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission

Sd/-
B. Sreekumar
Joint Chief (Law)

